

AJ
6

T.A. 1193/86

4.11.91 No sitting. Adjourned

28.11.91. B.C.

28.11.91

No sitting. Adjourned to 9-1-92 B.C.

Date
9/1/92

Hon'ble Mr. S.N. Prasad, J.M.

Case called out. Several times at intervals. None responds on behalf of either of the parties despite repeat calls at intervals even during the course of revision of the list. List the case for hearing on 11-2-92.

11.2.92

No sitting. Adjourned to 20.2.92 for hearing. J.M.

20.2.92

Hon'ble Mr. A.B. Gouthi, A.M.

None for the applicant. We find that on the previous occasion also none appeared on behalf of the applicant. The application is therefore dismissed for want of prosecution.

(hr)

A.M.